

Foreign Banks, and if so, which are those banks and what is the amount involved;

(b) whether the Reserve Bank has ordered the Grindlays Bank to bring back to the country Rs. 3.5 crores, wrongly transferred under "Head Office Expenses" during 1974 and 1975; and

(c) whether Government have looked into the accounts of the foreign banks who have transferred huge amounts under the Heading, Head-office expenses, technical know-how, Collaboration arrangements and Import-Export Trade Bills during the last three or four years?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Reserve Bank have not placed any ban on remittances abroad by foreign companies including foreign banks. The profits made by the foreign banks after deduction of Indian income-tax are allowed to be remitted abroad. The Reserve Bank has intimated that during the past three or four years foreign banks have generally conformed to the control regulations regarding remittances to head office.

(b) Reserve Bank has reported that during the years 1973, 1974 and 1975, the Grindlays Bank was asked to repatriate a sum of Rs. 57.87 lakhs in the aggregate which was not allowed by the Income-tax authorities as head office expenses. Grindlays Bank has repatriated the aforesaid amount, paid tax thereon and has been allowed to retransfer the balance abroad.

(c) The amounts to be allowed as head office expenses are being looked into by the Income-tax authorities as and when the foreign banks are assessed for tax. Reserve Bank will also examine, during its inspection of these banks, what categories of head office expenses claimed by them can be considered as legitimate.

विश्व बैंक से सहायता

793. श्री भीठा लाल पटेल :

श्री ईश्वर चौधरी :

क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वित्त मंत्री ने अपनी हाल की वाशिंगटन यात्रा के दौरान विश्व बैंक द्वारा भारत को सहायता दिए जाने के बारे में बातचीत की थी ;

(ख) यदि हां, तो उप-बातचीत की मुख्य बातें क्या हैं और

(ग) भारत को वर्ष 1977-78 में वहां से कितनी सहायता राशि मिलने की सम्भावना है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) में (ग) विश्व बैंक के अध्यक्ष श्री मेकनामरा के साथ मेरी भेंट के दौरान विश्व बैंक ग्रुप द्वारा भारत को दी जाने वाली सहायता के प्रश्न पर सामान्य बातचीत हुई थी। किन्तु वर्ष 1977-78 के लिए विश्व बैंक द्वारा दी जाने वाली सहायता की मात्रा के बारे में कोई चर्चा नहीं हुई थी।

Foreign aid

794. SHRI R. KOLANTHAIVELU: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government propose to go in for massive foreign aid so as to remove poverty within ten years; and

(b) whether Government have worked out the blue-print of a plan for massive foreign aid and its meaningful utilisation?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir. Self-reliance continues to be a major objective of planning.

(b): Does not arise.

Bank Credit

795. **SHRI CHITTA BASU:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the gross of bank credit during the period from April, 1976 to March, 1977; and

(b) the share of public sector industries, private sector, the share in the agriculture and the small scale industries out of it?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Complete data on the sector wise and organisation-wise break down of credit expansion during the year 1976-77 have not yet become available. However, provisional data indicated by the Reserve Bank of India are set out below: -

Sectoral Deployment of Credit

(Rs. crores).

Sector	Variations between March 26, 1976 and March 25, 1977.
GROSS BANK CREDIT	+ 2276
Of which :	
A. Public Food Procurement Credit	+ 669
B. Advances to Priority Sectors (including export credit granted to these sectors)	+ 774

Sector	Variations between March 26, 1976 and March 25, 1977.
(i) Small Scale Industry	+ 215
(ii) Agriculture	+ 277
(iii) Other Priority Sectors	+ 282
C. Advances to other sectors* (including export credit granted to these sectors)	+ 833
Of which :	
To Cotton Corporation of India	+ 120
To Food Corporation of India (Fertilizer)	+ 23
To Jute Corporation of India	+ 9
D. Non-Food Credit (B + C)	+ 1607
E. Of them D—Export Credit	+ 219

* Includes large and medium industries and wholesale trade.

Contingent Workers in Bihar Civil Audit and Accounts Office

796. **DR. SARADISH ROY:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have received any petition from the Bihar Civil Audit and Accounts Office Association, Patna demanding to absorb 85 contingent workers in permanent posts; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) Under instructions from Comptroller and Auditor General's office, the Accountant General, Bihar, has undertaken a review in this regard and this will be completed expeditiously.